

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No. 109/KB/2018
CA (IB) No. 703/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th OCTOBER, 2018, 10:30 A.M.

| Name of the Company | | Poonam Kachalia -Vs- Hari Machines Ltd. | |
|---------------------|--|---|---------------------|
| Under Section | | 9 IBC | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

| | | | |
|---|-----------------------------|-----|-----------------------|
| 1 | Mr. Nirupam Halder | RP. | <u>Nirupam Halder</u> |
| 2 | Ms. Neelina Chatterjee Adv. | | |

1. Shannak Sengupta, Adv.
 11. S.K Singh, Adv.
 14. Riti Das, Adv.
 15. Labony Ray, Adv.

Intervening Applicants
 for Kailash Agarwal
 Rakesh Ganerwal.

For S.K. Singh
 & Co, Advocate.
 10/10/18.

ORDER

Ld. Resolution Professional (RP) with his Counsel as well as Ld. Counsel for the intervening applicant is present.

Ld. RP has filed 3rd progress report. It is recorded. Directed to file final progress report on or before 10/11/2018.

List it for further consideration on 12/11/2018.

SD
 (Jinan K.R.)
 Member (J)